

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई
IN THE INCOME TAX APPELLATE TRIBUNAL
'C' BENCH, CHENNAI

माननीय श्री मनु कुमार गिरि, न्यायिक सदस्य एवं
माननीय श्री एस.आर. रघुनाथा, लेखा सदस्य के समक्ष

BEFORE HON'BLE SHRI MANU KUMAR GIRI, JUDICIAL MEMBER AND
HON'BLE SHRI S.R. RAGHUNATHA, ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.1949/CHNY/2024

निर्धारण वर्ष/Assessment Year: 2014 -2015

The Assistant Commissioner of
Income Tax,
Corporate Circle I(1)
Chennai.

Vs.

Hyundai Steel India Private
Limited,
No.49, Engadu Village,
Sengadu,
Kanchipuram 602 002.

PAN AABCH 7074D

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by

: Ms. Anita, IRS, Addl. CIT

प्रत्यर्थी की ओर से/Respondent by

: None

सुनवाई की तारीख/Date of Hearing

: 09.10.2024

घोषणा की तारीख/Date of Pronouncement

: 09.10.2024

आदेश /O R D E R

PER MANU KUMAR GIRI (Judicial Member)

This appeal filed by the Department is directed against the order of the
Ld. Commissioner of Income Tax(Appeals)(NFAC) Delhi [CIT(A)] dated
19.12.2023 for Assessment Year 2014-15.

2. At the outset, Ld. Departmental Representative submitted that Registry of Tribunal has taken print out of the appeal paper twice for the same year against the impugned order and entered the appeal number, hence occurred duplicity of appeal. Therefore, she prayed for withdrawal of the present appeal. None appeared on behalf of the assessee.

3. Therefore, in the light of above submission of the Id. Departmental Representative, the present appeal is dismissed as withdrawn.

4. In the result, appeal filed by the Department is dismissed as withdrawn.

Order pronounced in the open court at the time of hearing on 9th October, 2024 at Chennai.

Sd/-

एस.आर. रघुनाथा
(S.R. RAGHUNATHA)

लेखा सदस्य/ ACCOUNTANT MEMBER

चेन्नई/Chennai,

दिनांक/Dated, the 9th October, 2024

KV

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त /CIT, Chennai/Coimbatore/Madurai/Salem.
4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF.

Sd/-

(मनु कुमार गिरि)
(MANU KUMAR GIRI)

न्यायिक सदस्य / JUDICIAL MEMBER